THE

PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE HUNDRED AND FIFTY EIGHTH SESSION OF THE, RAJYA SABHAcommencing on the 3rd June, 1991/13 1991 13 Jyaistha, 1913 (Saka)

RAJYA SABHA

Monday, the 3rd June, 199113 Jyaistha, 1913 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBERS SWORN

- 1. Shri Chandra Mohan Sinha (Orissa)
- 2. Shri N E. Balram (Kerala)
- 3. Shri Ramachandran Pillal (Kerala)

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

MR. CHAIRMAN: Now, Shri Subodh Kant Sahay to lay on the Table the Proclamation uider article 356 of the Constitution.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY) to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Proclamation TG.S.R. No. 208(E)] issued by the President on the 6th April, 1991, under article 356 of the Constitution, in relation to the State of Haryana, under clause 3 of the said article.
- (ii) Order [G.S.R. No. 209(E)] dated the 6th April, 1991, made by the President under sub-clause (i) of clause (c) of the abore Proclamation.

(iii) Report of the Governor of Haryana dated the 2nd April, 1991, to the President recommending the issue of the Proclamation. [Placed in Library. See No. LT-2317/91 for (i) to (iii)].

RESOLUTION ON THE DEMISE OF

SHRI RAJIV GANDHI, FORMER PRIME MINISTER.

MR. CHAIRMAN: Hon'ble Members, I rise to propose the following Resolution on the demise of Shri Rajiv Gandhi on May 21, 1991.

"This House deeply mourns the passing away of Shri Rajiv Gandhi, ?n outstanding world leader, who, with prescient vision, indomitable courage and tremendous determination, dedicated himself to the sacred task of building a new India, representing the dreams of generations of patriots in pur glorious struggle for freedom, an India—strong, united, peaceful and progressive, an India evolving in the genius of her time-honoured ethos of oneness and synthesis, towards modernity, an India making her contribution to the building of a better, more humane, world environment.

This House gives expression to the sense of profound shock and remorse felt by our nation, and the people around the world, that Shri Rajiv Gandhi was assassinated and our nation so deprived.

The horrendous assassination of Shri Rajiv Gandhi is recognised by us as a blow inflicted on democracy, secularism and our national goal of growth with social justice. This is the time when India must ponder